

National Company Law Tribunal

Allahabad Bench

C P NO. 93/ALD/2017

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 10.11.2017

NAME OF THE COMPANY: Roorkee Agro Tech Pvt

SECTION OF THE COMPANIES ACT/I & B CODE: 252 of the Companies Act of 1956

<u>Sl. NO.</u>	<u>Name</u>	<u>Designation</u>	<u>Representation</u>	<u>Signature</u>
1.	Ankit Kr. Singh	PCS	Petitioner	Ankit
2.	Krishna Dev Vyas	Adv.	ROC	D. J.

C.P.No.93/ALD/2017

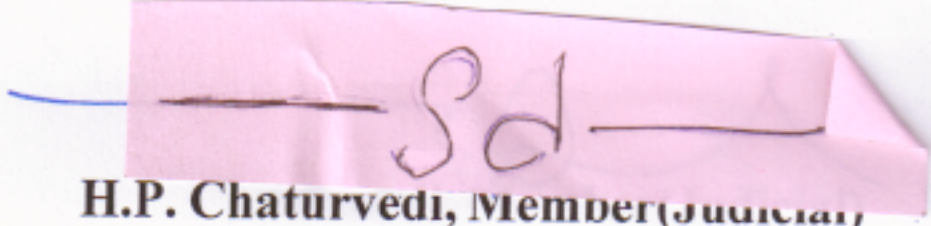
Shri Ankit Kumar Singh, P.C.S. for the petitioner. Shri Krishna Dev Vyas, C.G.S.C. representing the ROC. The report of the ROC is filed as received on 26<sup>th</sup> October, 2017.

A copy thereof be provided by the counsel for the ROC to the petitioner/ P.C.S. He is at liberty to file comments, if any, on such report by two weeks and to serve an advance copy thereof to the C.G.S.C.

The matter be listed on 8<sup>th</sup> December, 2017.

Date: 10/11/2017

Typed by  
Jyoti

  
H.P. Chaturvedi, Member (Judicial)